

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the 30th day of July, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 330/00229/2018

(U/S 19, Administrative Tribunal Act, 1985)

Govind Das Raikwar, aged about 57 years, son of late Shri Kashi Ram Raikwar, presently working as M.T.S. Under Senior Superintendent of Post Offices, Jhansi, R/o Village and Post-Daily, Near to Gas Agency, Jhansi (U.P.).

.....Applicant.

By Advocate – Shri S.K. Kushwaha.

V E R S U S

1. Union of India through the Secretary, Ministry of Communication and I.T., Dak Bhawan, Sansad Marg, New Delhi.
2. Post Master General, Agra Region, Agra.
3. Director Postal Services in the office of P.M.G., Agra Region, Agra.
4. Senior Superintendent of Post Offices, Jhansi Division, Jhansi.
5. Shri V.K. Singh, Senior Superintendent of Post Offices, Jhansi Division, Jhansi.
6. Shri U.P. Singh Sengar, Superintendent, R.M.S. 'X' Division Jhansi.
7. Shri R.K. Srivastava, Assistant Superintendent of Post Office (Hqr.) Jhansi Division Jhansi.

.....Respondents.

By Advocates : Shri L.P. Tiwari.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

Shri S.K. Kushwaha, Advocate for the applicant and Shri L.P. Tiwari, Advocate respondents are present.

2. Shri S.K. Kushwaha, Advocate for the applicant submitted that he wants to withdraw the present Original Application.

3. Shri L.P. Tiwari, Advocate respondents has no objection to the same.

4. In view of the prayer made by Advocate for the applicant, the OA is dismissed as withdrawn with liberty to seek appropriate relief.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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